

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 142/ADMN/PSJ-CBI/HYD/2023 Dt.23.12.2023

CBI Courts, Hyderabad

Sri Mohd. Afroz Akthar, Prl. Spl. Judge for trial of SPE & ACB Cases, Hyderabad
Sri K. Anil Kumar, Public Prosecutor for CBI-ACB Cases
Sri T. Jaya Surya, Advocate, Bar Association, City Criminal Courts, Hyderabad
Sri Mohd. Mushtaq Ahmed, Superintendent